

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017
APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017
APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017
APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017
APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017
APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017
APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017
AND
APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Dated : 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017

Birla Corporation Ltd.	Appellant(s)
Vs.		
Rajasthan Renewable Energy Corpn. Ltd. & Anr.	Respondent(s)
Counsel for the Appellant(s)	: _	
Counsel for the Respondent(s)	: Ms. Susan Mathew for R-1	
	Mr. R.K. Mehta	
	Ms. Himanshi Andley for R-2	

APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017

RSWM Limited	Appellant(s)
Vs.		
Rajasthan Renewable Energy Corpn. Ltd. & Anr.	Respondent(s)
Counsel for the Appellant(s)	: Mr. P.N. Bhandari	
Counsel for the Respondent(s)	: Ms. Susan Mathew for R-1	

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017

Ultratech Cement Limited (Unit-Aditya Cement Works) Appellant(s)
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017

Mangalam Cement Limited Appellant(s)
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017

J.K. Lakshmi Cement Ltd. Appellant(s)
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017

Suzuki Spinners (Unit-II). (A Unit of Suzuki Textiles Ltd. & Ors. **Appellant(s)**

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017

J.K. Tyre & Industries Ltd. **Appellant(s)**

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Ultratech Cement Limited **Appellant(s)**

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **05.04.2019.**

(S.D. Dubey)
Technical Member

Js/kt

(Justice Manjula Chellur)
Chairperson